HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

No. **1013** /Confdl./2014   Dated 22nd August, 2014
II-2-74/2009 (Part-3)

      The Madhya Pradesh State Legal Services Authority, Jabalpur, under the aegis of District Legal Services Authority, **Jabalpur**, is organizing 6 days **"Training on Mediation"** programme between **30th August, 2014 to 05th September, 2014 at Jabalpur.**

      Hon'ble the Chief Justice and Patron- in-Chief, M.P. State Legal Services Authority has been pleased to nominate Judicial Officers from District **Jabalpur, Sidhi, Rewa & Singrauli (34** officers in all), whose names have been mentioned in the endorsement, to participate in the aforesaid programme.

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BY ORDER OF HON'BLE THE CHIEF JUSTICE

(VED PRAKASH)
REGISTRAR GENERAL

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Endt. No. **1014** /Confdl./2014   Dated 22nd August, 2014
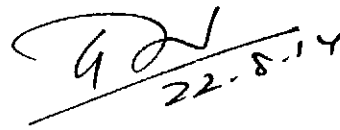II-2-74/2009 (Part-3)

Copy forwarded to:-

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.

2.

1. Dr. Jagdish Chandra Sunhare, Special Judge SC/ST (P.A.), Sidhi.

2. Shri Dr. Vijay Kumar Agrawal, I A.D.J., Waidhan, District Singrauli.

3. Shri Pranesh Kumar Pran, A.D.J., Sihora, District Jabalpur.

4. Shri Rajeev K. Pal, A.S.J., Special Court No.8, under Electricity Act, 2003, Jabalpur.

5. Shri Arvind Raghuwanshi, I C.J.Cl.-I & C.J.M., Jabalpur.

6. Shri Vishnu Kumar Soni, I C.J.Cl.-I & C.J.M., Sidhi.

7. Shri Arvind Kumar Goyal, I C.J.Cl.-I & CJM, Rewa.

8. Shri Vikas Chandra Mishr, IX C.J.Cl.-I & ACJM, Jabalpur.

9. Shri Ashok Kumar Sondhiya, I C.J.Cl.-I & ACJM, Churhat, Dist. Sidhi.

10. Shri Sujit Kumar Singh, II C.J.Cl.-I & ACJM, Jabalpur.

11. Shri Ramjilal Tamrakar, II C.J.Cl.-I, Churhat, District Sidhi.

12. Dr. Umashankar Kumhar, C.J.Cl.-I, Majholi, District Sidhi.

13. Shri Ramkumar Daheriya, XI C.J.Cl.-I, Jabalpur.

14. Smt. Sangeeta Yadav, III C.J.Cl.-I, Sidhi.
15. Ku. Sonal Chourasia, AJ to C.J.Cl.-I, Deosar, District Singrauli.
16. Ku. Shipra Patel, AJ to C.J.Cl.-I, Waidhan, District Singrauli.
17. Shri Manish Singh Thakur, XIV C.J.Cl.-I, Jabalpur.
18. Shri Neeraj Malviya, VII C.J.Cl.-I, Jabalpur.
19. Ku. Somprabha Thakur, I AJ to I C.J.Cl.-I, Jabalpur.
20. Shri Vijay Kumar Sonkar, II AJ to C.J.Cl.-I, Deosar, District Singrauli.
21. Shri Umesh Kumar Patel, II C.J.Cl.-II, Waidhan, District Singrauli.
22. Smt. Shabnam Kadir Mansuri, IV C.J.Cl.-II, Mauganj, District Rewa.
23. Shri Pushpak Pathak, I C.J.Cl.-II, Mauganj, District Rewa.
24. Shri Shiv Mohar Singh, I C.J.Cl.-II, Sirmaur, District Rewa.
25. Shri Sanjay Kumar Bhalavi, C.J.Cl.-II, Teonther, District Rewa.
26. Shri Praveen Kumar Sondhiya, C.J.Cl.-II, Rampur-Naikin, District Sidhi.
27. Shri Deepak Kumar Agrawal, IX C.J.Cl.-II, Jabalpur.
28. Shri Ramprasad Singh, I C.J.Cl.-II, Deosar, District Singrauli.
29. Shri Bishwa Deepak Tiwari, II C.J.Cl.-II, Mauganj, District Rewa.
30. Smt. Preeti Shikha Agnihotri, X C.J.Cl.-II, Jabalpur.
31. Shri Dhirendra Singh Parihar, II C.J.Cl.-II, Sirmaur, District Rewa.
32. Shri Anurag Singh Kushwah, C.J.Cl.-II, Churhat, District Sidhi.
33. Shri Ashok Kumar Tripathi, AJ to C.J.Cl.-II, Teonther, District Rewa.
34. Shri Varun Chauhan, II AJ to I C.J.Cl.-II, Jabalpur.

With a direction to participate in the 6 days "**Training on Mediation**" programme between 30th **August, 2014 to 05th September, 2014 at Jabalpur.**

3. District and Sessions Judge, **Jabalpur / Sidhi / Rewa / Singrauli** for information and necessary action.

   • **The District & Sessions Judge, Jabalpur has been permitted to use 'Gram Nyayalaya's vehicle' to receive and see off Master Trainers from Airport.**

   • You are requested to send confirmation of receiving of this communication immediately, by fax.

4. The Member Secretary, M.P. State Legal Services Authority, Jabalpur for information and necessary action in reference to your Letter No. 448/2014, dated 12.05.2014.

5. The Director, MPSJA, Jabalpur, for information and necessary action.

(VED PRAKASH)
REGISTRAR GENERAL